

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No109
CP(CAA)/39(AHM)2021
in
CA(CAA)80 of 2020

Order under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Arcelor Mittal India Pvt Ltd
AM Associates India Pvt Ltd
Arcelor Mittal Nippon Steel India Ltd

.....Applicant

.....Respondent

Order delivered on ..04/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Sr. Adv. Saurabh Soparkar a/w Adv. Apurva Vakil,
Amita Katragadda, Kaustubh Rai, Isha Choudhary,
Kamakshi Puri, Advocates for Mit S Thakkar

For the Respondent No-1 : Sr. Adv. Mr. Arun Kathpalia a/w Adv. Ashim Sood, Adv.
Nachiket Dave & Adv. Senu Nizar

For the Respondent No-2 : Sr. Adv. Dr. Abhishek Singhavi.

ORDER

Comp. Applicant/33 of 2021

In view of the reconstitution of the Bench, matter is adjourned to 11.03.2022

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**